

Office note

Secretary
DLSA, Latehar
Madam,

In view of 06/R&S dated: 18th January 2019 of Hon'ble High Court of Jharkhand, Ranchi, 1. Sri Dharendra Kumar Choubey 2. Si Ram Krishna Shukla 3. Md. Moazzam, 4. Sri Satyendra Kumar Singh and 5. Sri Subodh Kumar Mishra Trained mediator, were deputed at Latehar judgship for mediation during Special Drive for Mediation Family Courts matter held between 11/03/2019 to 13/03/2019. Md. Anwar (Khansaama) Circuit House, Latehar submitted his bill for payment of expenditure incurred in during the Special drive for mediation of Family courts matter held between 11/03/2019 to 13/03/2019.at Latehar judgship . He has submitted his bill as follows :-

S No.	Name of the Supplier	Bill/ Voucher no.	Item	Qty	Rate	Total Price
1	Md. Akhter/ Anwar (Cook) Circuit House Latehar	11/03/2019	Breakfast	01	100/-	100/-
			Lunch (Chicken Kadi)	04	120/-	480/-
				04	120/-	480/-
			Dinner (Egg Kadi)	01	120/-	120/-
				01	40/-	40/-
		Tea	08	10/-	80/-	
		Mineral Water	07	15/-	105/-	
		12/03/2019	Breakfast	01	100/-	100/-
			Lunch	01	120/-	120/-
			Dinner	01	200/-	200/-
			Tea	03	10/-	30/-
			Mineral Water	04	20/-	60/-
		13/03/2019	Breakfast	01	100/-	100/-
			Lunch (Fish)	01	120/-	120/-
					120/-	120/-
			Mineral Water	03	15/-	45/-
			Tea	03	10/-	30/-
Total Amount						2,330/-

As per letter no. JHALSA/2773 dated:15/12/2016 the expenditure with respect to Boarding, Lodging, Transportation and Refreshment in regard to the mediation done by

trained mediator during the Special drive for mediation of Family courts would be made out of NALSA fund.

Therefore if Ld. Principal District Judge-Cum-Chairman, DLSA, Latehar passed the bill and sanctioned the amount, the bill amount Rs 2,330/- (Rs. Two Thousand Three Hundred Thirty only) may be paid to the Md. Anwar (Khansaama) Circuit House, Latehar from NALSA Fund.

Submitted
25/3/19
DLSA clerk

The Principal District Judge-cum- Chairman, DLSA, Latehar

Sir,

The report of DLSA clerk and bill submitted by Khansaama, Md. Anwar Circuit House, Latehar may kindly be perused.

The above Khansaama, Md. Anwar, Circuit House, Latehar has submitted his claim for Rs 2,105/- (Rs. Two Thousand One Hundred Five only) as expenditure occurred during the Special drive for mediation for Family matters held between 11/03/2019 to 13/03/2019.

Therefore, if your honour approves, a sum of for Rs 2,330/- (Rs. Two Thousand Three Hundred Thirty only) may be sanctioned in favour of Md. Anwar (Khansaama) Circuit house, Latehar. The said amount is to be paid from NALSA Fund through Single Window System.

Approved
Chairman
DLSA
26/03/19

Submitted

26.3.19

Secretary
DLSA, Latehar

परिसदन भवन, लातेहार

विपत्र

रसीद नं०- 318

दिनांक 13/3/19

नाम..... सचिव डी० एल० एस०

पता..... लातेहार

क्रम	दिनांक	विवरण	मात्रा	दर	रकम
1	11.3.19 को	नाखवा	1 किग	80.00	80.00
2		आरलेट	2 पीस	20.00	20.00
3		दोपहर में खाना	4 पीस	120.00	480.00
4		पिकन करी	4 पीस	120.00	480.00
5		चाय	8 पीस	10.00	80.00
6		शाम में खाना + मिठाई	1 पीस	120.00	120.00
		आपटा करी	1 पीस	40.00	40.00
दिनांक 12.3.19 को					
1		नाखवा	1 किग	80.00	80.00
2		आरलेट	2 पीस	20.00	20.00
3		दोपहर में खाना	1 पीस	120.00	120.00
4		शाम में खाना	3 पीस	30.00	30.00
5		घनीकरण	1 पीस	200.00	200.00
दिनांक 13.3.19 को					
1		नाखवा +	1 किग	80.00	80.00
2		आरलेट	2 पीस	20.00	20.00
3		दिन में खाना	1 पीस	120.00	120.00
4		मिठाई	1 पीस	120.00	120.00
5		चाय	3 पीस	10.00	30.00
दिनांक 11.3.19 से 13/3/19 के तहत पानी					
रुपये (शब्दों में) 22 हजार तीन सौ अक्षर				कुल	2330.00

प्राप्तकर्ता का हस्ताक्षर
 श्री 0 अनवर
 खानसाम
 13/3/19

Respected sir,

Bill of Rs. 2,330/- (Rs. Two Thousand Three hundred Thirty) only for expenses in fooding charges of Trained Mediator during the special Mediation Drive from 11.3.19 to 13.3.19.

M
26.3.19

Secretary
D.L.S.A, Latehar

Bill of Rs. 2,330/- (Rs. Two Thousand three hundred thirty) only sanctioned & passed.

Mishra

Chairman
D.L.S.A, Latehar
26/03/19